

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 3813
TO BE ANSWERD ON 09.08.2018**

Commercialization of Sports Federations

3813. SHRI DUSHYANT SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to increase commercialization of various Sports Federations in the country;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government proposes to introduce the Public Private Partnership (PPP) model in Sports Federations; and**
- (d) if so, the details thereof and if not, the reasons therefor ?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
[COL. RAJYAVARDHAN RATHORE (RETD.)]**

(a) to (d): Madam, 'Sports' is a State subject and promotion and development of Sports is primarily the responsibility of the State Governments and the National Sports Federations (NSFs) concerned. Government of India supplements the efforts of the States/UTs and NSFs by providing financial assistance to them under various Schemes for the purpose. There is no proposal with the Government either for commercialization of various sports federations or for Public Private Partnership (PPP) model in the sports federations, which are bodies registered under various Acts.
